

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:5556
ANSWERED ON:28.04.2015
DE ADDICTION PROGRAMMES
Kumar Shri Ashwini

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has reviewed its de-addiction programmes being implemented for drug addicts;
- (b) if so, the details and outcome thereof;
- (c) the number of such centres in the country, State-wise including Haryana, Punjab and Rajasthan; and
- (d) the total number of persons provided treatment at these centres every year?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a) & (b): The Ministry of Social Justice & Empowerment is implementing a "Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse and for Social Defence Services". The Scheme has provision of financial assistance to Non-Government Organizations (NGOs), Panchayati Raj Institutions, Urban Local Bodies etc. for, inter-alia, running and maintenance of Integrated Rehabilitated Centres for Addicts (IRCAs) an to provide composite/integrated services for the rehabilitation of the addicts. Monitoring of the implementation of the Scheme is a continuous process. The Ministry holds review meetings with the State Governments and other Stakeholders from time to time.

Accordingly, the cost norms of the above Scheme have been revised w.e.f. 1.1.2015 and the enhancement under different components ranges between 80 and 100 percent. The cost norms generally cover honorarium to the staff, room rent, cost of medicine, food etc. for running of Integrated Rehabilitation Centre for Addicts.

(c) & (d): The state wise number of drug de-addiction centres in the country including in the states of Haryana, Punjab and Rajasthan assisted during last three financial years i.e. from 2012-13 to 2014-15 under the above said Scheme and the number of beneficiaries is enclosed as Annexure.